

ITEM NO.101

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2155 OF 1999

STATE BANK OF INDIA THR. GENERAL MANAGER Appellant (s)

VERSUS

NATIONAL HOUSING BANK & ORS Respondent(s)

WITH

Civil Appeal NO. 2294 of 1999

Civil Appeal NO. 3647 of 1999

Date: 19/02/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Appellant(s)

CA 2155/1999 &
CA 2294/1999 Mr. Bishwajit Bhattacharyya, Sr. Adv.
Mr. Sanjay Kapur, Adv.
Ms. Priyanka Das, Adv.
Mr. Anmol Chandan, Adv.
Ms. Shubhra Kapur, Adv.

CA 3647/1999 Mr. E.C. Agrawala, Adv.

For Respondent(s)

Mr. Mahesh Agarwal, Adv.
Mr. Sanjiv Sen, Adv.
Mr. E.C. Agrawala, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Ninand Laud, Adv.
Ms. Megha Mehta, Adv.
Mr. Abhinav Agarwal, Adv.

Respondent-In-Person (NOT PRESENT)

Mr. Shishir Deshpande, Adv.
Mr. Amit Yadav, Adv.
Ms. Sujata Kurdukar, Adv.

Mr. Subramonium Prasad, Adv.(NOT PRESENT)

Mr. Bishwajit Bhattacharyya, Sr. Adv.
Mr. Sanjay Kapur, Adv.
Mr. Anmol Chandan, Adv.
Ms. Priyanka Das, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard in part.

For further arguments, list the matters tomorrow, i.e.,
February 20, 2013.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

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